NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 267/16	TP 211/17	Hearing	391 / 394	Elecon Measurements Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
14	8. Vive Kananda for UGB Associates. 9845428653	For Petitioner	S'Unch	_b

ORDER

Counsel for petitioner is present. He is directed to file synopsis along with the authorities to whom notices to be issued under Sec 230 Clause 5 of the Companies Act, 2013. List it on 13/09/17.

MEMBER(J)

MEMBER(T)